

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 24<sup>th</sup> day of *August, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00296/2015.

M.K. Meena. ....Applicant.

**VE R S U S**

Union of India and others. ....Respondents

Advocate for the applicant : Shri V.R. Dwivedi (absent)  
Advocate for the Respondents: Shri U.N. Sharma

**O R D E R**

**(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)**

None is present for the applicant even in the revised call.

Shri U.N. Sharma, counsel for respondents is present. .

It is seen from the order sheets that on previous listed dates i.e. 04.07.2017, 15.09.2017 and 23.11.2017, counsel for the applicant was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)  
MEMBER- A.**